

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.19
C.P.No.118/BB/2023

IN THE MATTER OF:

M/s. Nitesh Residency Hotels Pvt. Ltd.

... Petitioner

Order under Section 441 of Companies Act, 2013

Order delivered on: 02.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Thirupal Gorige, PCS

ORDER

1. Heard the Ld. PCS appearing for the Petitioner.
2. List the case on **21.6.2024** for further consideration.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi